

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ROC.NO.1320/2022-B.SPL.,

DATED:21.12.2022

The following District and Sessions Judges working under Rule 14 (1) & 15 of the Telangana State Judicial Service Rules, 2017, as well as one Senior Civil Judge are empanelled for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year, 2022.

SL. NO.	NAME AND DESIGNATION OF THE DISTRICT AND SESSIONS JUDGES WORKING UNDER RULE 14 (1) & 15 OF THE TELANGANA STATE JUDICIAL SERVICE RULES, 2017 AND ONE SENIOR CIVIL JUDGE
1.	SRI SUGALI NARAYANA, VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
2.	SRI C.V.S.SAI BHUPATHI, II Addl. Metropolitan Sessions Judge-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.
3.	SRI J.JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.
4.	SRI P.SIVA RAM PRASAD, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.
5.	SMT. V.SHARADA DEVI, Judge, Principal Family Court-Cum-Additional Chief Judge, City Civil Court, Hyderabad.
6.	SMT.J.MAITHREYI, I Addl. District and Sessions Judge, Mancherial.
7.	SRI Y.JAYA PRASAD, XI Additional District and Sessions Judge-cum-XI Addl. Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.
8.	SRI T.NARSI REDDY, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.

9.	SMT. M.BHAVANI, I Additional District and Sessions Judge, Siddipet.
10.	SMT. Y.PADMA, Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.


2/1/22
REGISTRAR (VIGILANCE)